

Date

Office Report

Orders

Proof of cash is not  
recd. till 28/11/97

HP  
28/11

Dated: 1.12.97

Applicant by Mr. G.S. Walia.  
Respondents by Mr. V.S. Masurkar.

On the request of Id. Counsel  
for the applicant, the OA. is permitted  
to be withdrawn without prejudice  
to the right of the applicant to take  
appropriate legal steps in accordance  
with law.

SR (5)

(P.P. Srivastava)

mg. M(A)

Ry  
(R.G. Vaidyanathan)  
nc

Order/Jud. sent (dispatched)  
to Respondent (s)  
on 9/12/97

11/12/97